

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF MALTAN ENTERPRISES PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	Maltan Enterprises Private Limited
2	DATE OF INCORPORATION OF CORPORATE PERSON	03 August 2026
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies - Mumbai
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72200MH2006PTC163510
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	604, 6th Floor, Pooja Apartments, Behind Parsee Agyari, Chinchpokli Road, Off. Hill Road, Bandra West Mumbai 400050
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	12 March 2026
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name : T N Chandrassekar Address : No.11, 3rd floor, Emerald Building Chheda Nagar, Mumbai 400 089 Email - vliq.maltan@gmail.com Phone - +91 98334 93449 Reg No. - IBB/IPA-001/IP-P01356/2018-2019/12354
8	LAST DATE FOR SUBMISSION OF CLAIMS	15 April 2026

Notice is hereby given that Maltan Enterprises Private Limited has commenced voluntary liquidation on 12th March 2026.

The stakeholders of Maltan Enterprises Private Limited are hereby called upon to submit a proof of their claims, on or before 15th April 2026, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator: TN Chandrassekar
Place: Mumbai
Date: 14th March 2026

